

12.30½ hrs.

## RELIGIOUS INSTITUTIONS (PREVENTION OF MISUSE) BILL\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : On behalf of Shri Buta Singh, I beg to move that leave be granted to introduce a Bill to prevent the misuse of religious institutions for political and other purposes.

MR. SPEAKER : Shri Banatwalla. He is not here. The question is :

"That leave be granted to introduce a Bill to prevent the misuse of religious institutions for political and other purposes."

*The motion was adopted.*

MR. SPEAKER : The Minister may now introduce the Bill.

SHRI SONTOSH MOHAN DEV : I introduce the Bill.

12 31 hrs

## STATEMENT RE : RELIGIOUS INSTITUTIONS (PREVENTION OF MISUSE) ORDINANCE, 1988.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : On behalf of Shri Buta Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Religious Institutions (Prevention of Misuse) Ordinance, 1988. [Placed in Library. See No. LT- 6329/88]

12.31½ hrs

## NATIONAL SECURITY (AMENDMENT) BILL.\*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : On behalf of Shri Buta Singh, I beg to move that :

leave be granted to introduce a Bill further to amend the National Security Act, 1980, in its application to the State of Punjab and the Union Territory of Chandigarh.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the National Security Act, 1980, in its application to the State of Punjab and the Union Territory of Chandigarh."

*The motion was adopted.*

MR. SPEAKER : The Minister may now introduce the Bill.

SHRI SONTOSH MOHAN DEV : I introduce the Bill.

12.32 hrs

## STATEMENT RE : NATIONAL SECURITY (AMENDMENT) ORDINANCE, 1988

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : On behalf of Shri Buta Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the National Security (Amendment) Ordinance, 1988. [Placed in Library. See No. LT- 6330/88]

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